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Cr1.A.No. 284 OF 2001

ITEM No.5

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 284/2001

STATE OF U.P.

Appellant (s)

VERSUS

MUSHTAQ ALAM

Respondent (s)

(Office report for direction)

Date : 31/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. J.S. Attri Adv. Genl., Adv.
Mr. A.S. Pundir, Adv.

Mr. Garvesh Kabra, Adv.
Mr. Ravi P. Mehrotra, Adv.
Mr. Arvind Verma, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Appellant-State to take appropriate action for serving the unserved respondents within a period of two months.

KALYANI (JANKI BHATIA)
COURT MASTER